

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.07.2025

<u>NOTICE</u>

Please take notice that the following matters listed in the **Court of Chairperson on 09.07.2025** will not be taken up instead, will now be taken up on **24.07.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1480 of 2023 (With Defects) Part Heard	Unity Small Finance Bank Ltd. Vs. Suraksha Asset Reconstruction Ltd. & Ors.	Udita Singh	Srishty Kaul Kumar Shashank Harish Nadda Vikalp Singh
2.	Comp. App. (AT) (Ins) No. 10 of 2024 Part Heard	With Marine Solutions Distributions and Services Pvt. Ltd. Vs. Suraksha Asset Reconstruction Ltd. & Ors. Suraksha Asset Reconstruction Ltd.	Bhavya Sethi	Abhishek Sharma Saagar Bansal Shivam Shorewala Kumar Shashank Harish Nadda

By order of Hon'ble Chairperson -Sd/-Registrar